

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/549/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NECTAR
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Madhwarant
D. Jawahar
S. Rajagopal

Counsel for Respondent
Counsel for Applicant
Proposed ERP

6/10/17
6/10/17
6/10/2017

ORDER

Counsels for both the parties are present and submitted that they are engaged in the settlement talks and prayed for more time. At request, time is enlarged. Put up on 26.10.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)